

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.
IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 04-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Sudarshan Rajan, Adv.
Mr. K. B. Sounder Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mrs. Pushpa Rajan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

This is a legal aid case.

The Registry to call for soft copy of the record of the Trial Court and provide the same to the learned counsel for the petitioner who will place on record copies of the relevant documents.

List the matter on 28th August, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER

